

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Bhanu Bhushan, Member**
2. **Shri R.Krishnamoorthy, Member**

**Petition No. 39/2007**

**In the matter of**

Restoration of equity depletion occurred as a result of fixation of tariff by GOI under section 43A (2) of the Electricity Supply Act, 1948, through various tariff notifications for block 1992-97 in Southern Region.

**And in the matter of**

Power Grid Corporation of India Limited, Gurgaon

**..Petitioner**

Vs

1. Karnataka Power Transmission Corporation Ltd., Bangalore
2. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
3. Kerala State Electricity Board, Thiruvananthapuram
4. Tamil Nadu Electricity Board, Chennai
5. Electricity Department, Govt. of Pondicherry, Pondicherry

**Petition No. 40/2007**

**In the matter of**

Restoration of equity depletion occurred as a result of fixation of tariff by GOI under section 43A (2) of the Electricity Supply Act, 1948, through various tariff notifications for block 1992-97 in Northern Region.

**And in the matter of**

Power Grid Corporation of India Limited, Gurgaon

**..Petitioner**

Vs

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited, Jaipur
2. Ajmer Vidyut Vitaran Nigam Ltd., Ajmer
3. Jaipur Vidyut Vitaran Nigam Ltd, Jaipur
4. Jodhpur Vidyut Vitaran Nigam Ltd, Jodhpur
5. Himachal Pradesh State Electricity Board, Shimla
6. Punjab State Electricity Board, Patiala
7. Haryana Vidyut Prasaran Nigam Ltd, Panchkula
8. Power Development Department, Govt. of J&K, Jammu
9. Uttar Pradesh Power Corporation Ltd, Lucknow
10. Delhi Transco Ltd, New Delhi
11. Chief Engineer, Chandigarh Administration, Chandigarh
12. Uttaranchal Power Corporation Ltd, Dehradun
13. North Central Railway, Allahabad

**.... Respondents**

**And in the matter of**

Restoration of equity depletion occurred as a result of fixation of tariff by GOI under section 43A (2) of the Electricity Supply Act, 1948, through various tariff notifications for block 1992-97 in Eastern Region.

**And in the matter of**

Power Grid Corporation of India Limited, Gurgaon

**..Petitioner**

Vs

1. Bihar State Electricity Board, Patna
2. West Bengal State Electricity Board, Calcutta
3. Grid Corporation of Orissa Ltd, Bhubaneswar
4. Damodar Valley Corporation, Calcutta
5. Power Department, Govt. of Sikkim, Gangtok
6. Jharkhand State Electricity Board, Ranchi

**.....Respondents**

**Petition No. 42/2007**

**And in the matter of**

Restoration of equity depletion occurred as a result of fixation of tariff by GOI under section 43A (2) of the Electricity Supply Act, 1948, through various tariff notifications for block 1992-97 in Western Region.

**And in the matter of**

Power Grid Corporation of India Limited, Gurgaon

**..Petitioner**

Vs

1. Madhya Pradesh Power Transmission Company Ltd.
2. Maharashtra State Electricity Distribution Company Ltd., Mumbai
3. Gujarat Urja Vikas Nigam Ltd., Baroda
4. Electricity Deptt., Government of Goa, Panaji
5. Electricity Deptt., Administration of Daman & Diu, Daman
6. Electricity Deptt., Administration of Dadra & Nagar Haveli, Silvassa
7. Chhattisgarh State Electricity Board, Raipur
8. Madhya Pradesh Audyogik Kandra Vikas Nigam (Indore) Ltd, Indore

**.Respondents**

**ORDER**

These petitions were filed for re-determination of annual transmission charges for the period 2004-09 after restoration of depleted equity for different transmission assets commissioned prior to 1.4.1992 and taken over by the petitioner from the generating companies, in the light of the Appellate Tribunal's judgment dated 16.5.2006 in Appeal No. 121 of 2005. The annual transmission charges have been

re-determined in respect of the transmission assets covered in these petitions, as given below:

**Southern Region**

<b>Petition No.</b>	<b>Name of Transmission Asset</b>	<b>Date of order</b>
129/2004	Approval of tariff in respect of 315 MVA 400/230 KV Auto Transformer at Hyderabad and one 50 MVAR Reactor at Cuddapah under Central Transmission Project Augmentation in Southern Region for the period from 1.4.2004 to 31.3.2009.	17.3.2008
130/2004	Approval of tariff in respect of 400 KV Ramagundam Transmission System including ICT Khammam & Reactor at Gazuwaka under CTP Augmentation in Southern Region for the period 1.4.2004 to 31.3.2009.	17.3.2008
131/2004	Approval of tariff in respect of NLC Stage-II Transmission System in Southern Region for the period 1.4.2004 to 31.3.2009.	24.1.2008
134/2004	Approval of tariff in respect of NLC Stage-I Transmission System in Southern Region for the period 1.4.2004 to 31.3.2009.	24.1.2008
135/2004	Approval of tariff in respect of Central Transmission Project-I in Southern Region for the period 1.4.2004 to 31.3.2009.	17.3.2008

**Northern Region**

<b>Petition No.</b>	<b>Name of Transmission Asset</b>	<b>Date of order</b>
96/2004	Approval of tariff in respect of Rihand Transmission System in Northern Region for the period from 1.4.2004 to 31.3.2009.	29.2.2008
98/2004	Approval of tariff in respect of 220 kV Anta transmission system in Northern Region for the period from 1.4.2004 to 31.3.2009.	29.2.2008
101/2004	Approval of tariff in respect of Bairasuil Transmission System in Northern Region for the period 1.4.2004 to 31.3.2009.	22.1.2008
102/2004	Approval of tariff in respect of Singrauli Transmission System in Northern Region for the period 1.4.2004 to 31.3.2009.	22.1.2008

103/2004	Approval of tariff in respect of Salal Stage-II Transmission System in Northern Region for the period 1.4.2004 to 31.3.2009.	22.1.2008
105/2004	Approval of tariff in respect of transmission system associated with Auraiya Gas Power Project (625 MW) in Northern Region for the period from 1.4.2004 to 31.3.2009.	29.2.2008
106/2004	Approval of tariff in respect of Moga-Hissar-Bhiwani Transmission System in Northern Region for the period 1.4.2004 to 31.3.2009.	22.1.2008
108/2004	Approval of tariff in respect of Tanakpur Transmission System in Northern Region for the period 1.4.2004 to 31.3.2009.	22.1.2008
109/2004	Approval of tariff in respect of Chamera Stage-I Transmission System in Northern Region for the period from 1.4.2004 to 31.3.2009.	29.2.2008
110/2004	Approval of tariff in respect of Salal Stage-I Transmission System in Northern Region for the period 1.4.2004 to 31.3.2009.	22.1.2008

### **Eastern Region**

<b>Petition No.</b>	<b>Name of Transmission Asset</b>	<b>Date of order</b>
122/2004	Approval of tariff in respect of Jeypore-Talcher transmission system in Eastern Region for the period from 1.4.2004 to 31.3.2009.	31.3.2008
124/2004	Approval of tariff in respect of Chukha Transmission system in Eastern Region for the period from 1.4.2004 to 31.3.2009.	31.3.2008
125/2004	Approval of tariff in respect of 400 kV Talcher transmission system in Eastern Region for the period from 1.4.2004 to 31.3.2009.	31.3.2008
126/2004	Approval of tariff in respect of 400 kV transmission system associated with Farakka (I & II ) STPS in Eastern Region for the period from 1.4.2004 to 31.3.2009.	7.2.2008
127/2004	Approval of tariff in respect of 400 kV Kahalgaon transmission system in Eastern Region for the period from 1.4.2004 to 31.3.2009.	7.2.2008

**Western Region**

<b>Petition No.</b>	<b>Transmission Asset</b>	<b>Date of order</b>
111/2004	Approval of tariff in respect of 400 kV Vindhyachal Stage-I transmission system in Western Region for the period from 1.4.2004 to 31.3.2009.	14.2.2008
112/2004	Approval of tariff in respect of transmission system associated with Gandhar Gas Power Station-I in Western Region for the period from 1.4.2004 to 31.3.2009.	11.3.2008
114/2004	Approval of tariff in respect of Kawas Transmission System in Western Region for the period from 1.4.2004 to 31.3.2009.	11.3.2008
115/2004:	Approval of tariff in respect of Kakrapar Transmission System in Western Region for the period from 1.4.2004 to 31.3.2009.	11.3.2008
117/2004	Approval of tariff in respect of 400 kV Korba transmission system in Western Region for the period from 1.4.2004 to 31.3.2009.	14.2.2008

2. After re-determination of the annual transmission charges for the period 2004-09 for different assets covered in these petitions on individual asset basis, nothing survives. Accordingly, these petitions also stand disposed of.

**Sd/-**  
**(R.KRISHNAMOORTHY)**  
**MEMBER**  
New Delhi dated the 5<sup>th</sup> May 2008

**sd/-**  
**(BHANU BHUSHAN)**  
**MEMBER**